

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/00094/2020**

This the 17<sup>th</sup> day of May 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Tariq Ahmed Mir, age 30 years, S/o Sh. Shamas-Ud-Din Mir, R/o Village Sark Tehsil & District Doda.

....Applicant

(Advocate: Ms. Manpreet Kour)

Versus

State of Jammu and Kashmir through Chief Secretary, Government of J&K, Civil Secretariat, Srinagar and 6 ors.

.....Respondents.

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

The TA (TA No. 61/00094/2020) arises out of SWP No. 2292/2010 wherein one of the relief sought is with regard to challenge of appointment of private respondents as ReT Teacher. ReT Teacher is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Manish/Shashi/Arun*